



भारतीय दिवाला और शोधन अक्षमता बोर्ड  
Insolvency and Bankruptcy Board of India



आज़ादी का  
अमृत महोत्सव



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THE PEOPLE'S  
UNIVERSITY

**Insolvency and Bankruptcy Board of India**  
in association with  
**Indira Gandhi National Open University (IGNOU)**  
organises

Live Session on the following topics:

**“Declaration of moratorium and public  
announcement; Judicial  
pronouncements relating to the  
Moratorium u/s 14”**

by Mr. Rajesh Kumar,  
General Manager, IBBI and  
Ms. Tuhina Mardi, Assistant Manager, IBBI

**“Appointment, tenure, and role of  
Interim Resolution Professional and  
Resolution Professional”**

by Mr. Dilip Khandale,  
Deputy General Manager, IBBI and  
Ms. Archana Sharma, Assistant Manager, IBBI

on

**Doordarshan Gyandarshan TV Channel**

**30<sup>th</sup> March, 2022; between 15.00 – 16.00 hrs**  
(Repeat Telecast – 20.00 – 21.00 hrs)

With a view to facilitate manifold increase in the reach of the Board’s advocacy initiative, IBBI has signed a MoU with Indira Gandhi National Open University (IGNOU), for collaboration in utilising the tele-lecturing facilities of IGNOU Gyandarshan Channel to telecast Awareness Programmes through distance learning mode. The initiative provides seamless access to sustainable and learner-centric quality awareness programmes and training to various stakeholders of IBC.

**Gyandarshan Channel Nos.**

Airtel – 442  
Tata Sky – 755  
Sun Direct – 596  
Den – 526  
In Digital – 297  
Hathway - 473

For any further information/clarification, please write to:  
[workshop.ip@ibbi.gov.in](mailto:workshop.ip@ibbi.gov.in)

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